

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-26/2023/4219/A

Dated: 13.05.2024

From: **Shri. Utpal Rajkhowa,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati - 781001.

To: **The Principal Accountant General (A & E), Assam,**
Maidamgaon, Beltola,
Guwahati-781029

Sub: **Assured Career Progression (ACP) and Functional Scale to the Officers of Assam Judicial Service.**

Sir,

With reference to the subject cited above, I am directed to forward herewith a list of 15 (Fifteen) Grade-II Judicial Officers of the Assam Judicial Service, who have been granted with the benefit of 1st Stage of Assured Career Progression (ACP) and Functional Scale in Grade-II of the Assam Judicial Service.

Officers in Grade-II of the Assam Judicial Service ,who are granted 1st stage ACP in Grade-II

Sl. No.	Name of the Officers	Date of Joining in Grade-II	Date of entitlement of 1 st Stage ACP in Grade-II
1.	Smti. Himakshi Thakuria Buragohain, Secretary, District Legal Service Authority, Sonitpur	05.02.2018	05.02.2023
2.	Smti. Kingkini Borah, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur	27-04-2018	27-04-2023
3.	Smti. Monalissa Das, Chief Judicial Magistrate, Dibrugarh	18-04-2018	18-04-2023
4.	Shri. Rajesh Bodo, Chief Judicial Magistrate, Sivasagar	05-06-2018	05-06-2023
5.	Shri. Rahul Medhi, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Nalbari	08.02.2019	08.02.2024
6.	Smti. Sonamoni Chanda, Chief Judicial Magistrate, Dima Hasao, Haflong	06.02.2019	06.02.2024
7.	Smti. Bichitra Dutta, Chief Judicial Magistrate, Tinsukia	08.02.2019	08.02.2024

8.	Smti. Subhadra Acharyya, Chief Judicial Magistrate, Hailakandi	08.03.2019	08.03.2024
9.	Shri. Mrinal Newpane, Chief Judicial Magistrate, Goalpara	30.03.2019	30.03.2024
10.	Shri. Shariff Uddin Ahmed Pathan, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Kamrup, Amingaon	02.02.2019	02.02.2024
11.	Smti. Jyotismita Sarma, Secretary, District Legal Services Authority, Kamrup, Amingaon	02.02.2019	02.02.2024
12.	Shri. Bidyut Medhi, Chief Judicial Magistrate, Morigaon	06.02.2019	06.02.2024
13.	Shri. Forhan Uddin Choudhury, Secretary, District Legal Services Authority, Tinsukia	18.02.2019	18.02.2024
14.	Dr. Nupur Chandra Bhuyan, Chief Judicial Magistrate, Chirang, Kajalgaon	11.02.2019	11.02.2024
15.	Smti. Monoshreeporna Khound, Secretary, District Legal Services Authority, Baksa, Mushalpur	07.03.2019	07.03.2024

Therefore, as directed, you are requested to initiate appropriate steps for issuance of necessary pay slips granting Assured Career Progression (ACP) to the above named Judicial Officers of Assam Judicial Service.

The matter may please be treated as **MOST URGENT.**

Thanking you.

Yours faithfully,

Sd/- Utpal Rajkhowa
REGISTRAR (VIGILANCE)
Gauhati High Court, Guwahati

Memo No. HC.VII-26/2023/4220/A Dtd. 13.05.2024

Copy to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6 for information.
2. Deputy Registrar (Finance), Gauhati High Court, Guwahati.
3. The Project Manager, Gauhati High Court, Guwahati with a request to upload this letter dated: 13.05.2024 in the Gauhati High Court website.

13/5/24

REGISTRAR (VIGILANCE)
Gauhati High Court, Guwahati